

Court No. - 46

Case :- CONTEMPT APPLICATION (CRIMINAL) No. - 17 of 2023

Applicant :- In Re

Opposite Party :- Shri Rajesh Kumar Tiwari, Circle Officer

Counsel for Applicant :- Suo Moto

Hon'ble Ashwani Kumar Mishra,J.

Hon'ble Syed Aftab Husain Rizvi,J.

1. We permit the contemnor to appear before the concerned Presiding Judge and submit his unconditional apology, before his apology tendered before this court is considered.
2. List again on 30th November, 2023 showing the name of Sri Sudhir Mehrotra, as counsel for the court.

Order Date :- 20.11.2023

Kumar Manish.

(Syed Aftab Husain Rizvi,J.) (Ashwani Kumar Mishra,J.)